

SPECIAL BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/303(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	PNB HOUSING FINANCE LIMITED VS NEW HIND SILK HOUSE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

Mr. Ratul Das, Adv. : For Financial Creditor
Mr. Anujit Mookherji, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Despite several opportunities, no one appears on behalf of the Corporate Debtor.
Therefore, the Corporate Debtor is set ex-parte.
3. Post this matter for arguments on **21/06/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**